## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2699
ANSWERED ON:28.08.2012
SPORTS TRAINING SCHOOLS
Kishor Shri Kamal ;Singh Shri Ganesh;Tagore Shri Manicka

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to open full fledged sports training schools in all the States to impart training in various sports disciplines for school boys/girls to compete in various national and international sports competitions:
- (b) if so, the details thereof, State-wise and sports discipline-wise;
- (c) whether the Government also proposes to introduce special scheme for the physical development of the school children and other sportsmen/sportswomen;
- (d) if so, the details thereof and the time by which such a scheme is likely to be implemented; and
- (e) the other steps taken by the Government to promote sports among school children and women in the country?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) & (b): There is no proposal with the Ministry of Youth Affairs & Sports to open full fledged sports training schools in all the States to impart training in various sports disciplines for school boys/girls to compete in various national and international sports competitions. The primary responsibility of promotion and development of sports and games including in schools and colleges is that of the States, as 'sports' is in State List. However, the Ministry and Sports Authority of India (SAI) supplement the efforts of the States through various schemes such as Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), Urban Sports Infrastructure Scheme (USIS), Scheme of Assistance to National Sports Federations, Scheme of Talent Search & Training, National Sports Talent Contest (NSTC) Scheme, Army Boys Sports Company (ABSC) Scheme, SAI Training Centres (STC) Scheme, Special Area Games (SAG) Scheme, Centres of Excellence (CoE) Scheme.
- (c) & (d): No, Madam. However, the existing schemes of the Ministry and SAI including PYKKA contribute to physical development of school children and other sportsmen/sportswomen.
- (e) For promoting sports among school children, the Ministry of Youth Affairs & Sports and the Ministry of Human Resource Development have been continuously emphasizing the significance of sports, games, physical and health education for the overall development of children. The Central Board of Secondary Education (CBSE) has made it mandatory to all schools affiliated to it to provide one compulsory period for sports upto 10th class and two periods in a week for classes upto 12th class.

Further, the Right of Children to Free and Compulsory Education (RTE) Act, 2009 emphasizes (i) playground for each school; (ii) part-time instructions for physical education in upper primary schools; and (iii) supply of play materials, games and sports equipment to schools.

Under PYKKA, playfields have been developed mostly in schools. As regards promotion of sports among women, all schemes of the Ministry and SAI are inclusive in nature and are applicable to women. Further, sports competitions are held exclusively for women at district, state and national levels under the Scheme of Panchayat Yuva Krida aur Khel Abhiyan.